

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-211(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.10.2017**

NAME OF THE COMPANY: MY Agro Pvt. Ltd. Vs. M/s Amira Pure Foods
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

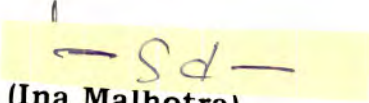
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Ms. Ashaawani D. Chandhni (COC)

ORDER

The name proposed by the COC of Mr. Ashok Kumar Gulla, RP in this case was forwarded by IBBI. His name is duly certified as being eligible as an RP in the present matter. Accordingly, his appointment by this Bench is hereby confirmed. He is directed to file his report within the statutory period.

Be listed for the report of the RP within the statutory period of 180 days of Admission. Be listed on 20.2.2018.


(Ina Malhotra)
(Member (J))